

NOTICE**April 30, 2020**

1. To this notice, a list of cases which are pending in the Principal Seat of High Court at Bengaluru is annexed. These cases are ready for final hearing.
2. These cases can be taken up for final hearing by video conferencing
3. The members of the bar who are appearing in the cases which are part of the list are requested to submit their consent for video conference hearing of the matters by sending a memo to mail id of Registrar Judicial. The mail id is '**regjudicial@hck.gov.in**'. E-mail id and cell phone number of the Advocates shall be set out in the memo. All further instructions about the date of listing, Bench etc., shall be intimated on the e-mail id or cell phone number furnished by the Advocates.

4. Very shortly, a similar list of pending cases from Dharwad and Kalaburagi Benches will be listed.
5. The Advocates and parties-in-person are requested to communicate their consent in the aforesaid manner by 7th of May 2020. It is made clear that the matters will be heard only by video conferencing.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(Rajendra Badamikar)
Registrar General

STATEMENT SHOWING PENDING CASES OF CRIMINAL APPEALS (S J) FROM THE YEAR 2009 , 2010 and 2011 - Conviction

✓
To be
revised

Sl.No	Case Number	Stage
1.	320/2009	Hearing
2.	842/2009	Hearing
3.	270/2010	Hearing
4.	432/2010	Hearing
5.	433/2010	Hearing
6.	434/2010	Hearing
7.	448/2010	Hearing
8	507/2010	Hearing
9	548/2010	Hearing
10	639/2010	Hearing
11.	664/2010	Hearing
12	678/2010	Hearing
13	689/2010	Hearing

14	693/2010	Hearing
15	694/2010	Hearing
16	716/2010	Hearing
17	731/2010	Hearing
18	766/2010	Hearing
19	778/2010	Hearing
20	792/2010	Hearing
21	806/2010	Hearing
22	816/2010	Hearing
23	854/2010	Hearing
24	994/2010 c/w 1202/10 & 1222/2010	Hearing
25	1023/2010	Hearing
26	1024/2010	Hearing
27	1030/2010	Hearing
28	1071/2010	Hearing
29	1077/2010	Hearing

30	1078/2010	Hearing
31	1104/2010	Hearing
32	1173/2010	Hearing
33	1191/2010	Hearing
34	1202/2010	Hearing
35	1231/2010	Hearing
36	1276/2010	Hearing
37	1305/2010	Hearing
38	1309/2010	Hearing
39	1318/2010	Hearing
40	1341/2010	Hearing
41	1342/2010	Hearing
42	1/2011	Hearing
43	9/2011	Hearing
44	23/2011	Hearing
45	26/2011	Hearing

46	31/2011	Hearing
47	33/2011	Hearing
48	42/2011	Hearing
49	43/2011	Hearing
50	56/2011	Hearing

Dated: 28/04/2020


Section Officer
Criminal Pending Branch

28/4

**STATEMENT SHOWING PENDING CASES OF CRIMINAL
APPEALS (DIVISION BENCH) CUSTODY OLDEST MATTERS
CONVICTION**


Sl.No	Case Number	Stage
1.	14/2014	Hearing
2.	264/2014	Hearing
3.	983/2014	Hearing
4.	998/2014	Hearing
5.	1065/2014	Hearing
6.	88/2015	Hearing
7.	151/2015 c/w 1125/2014	Hearing
8	171/2015 c/w 820/2015	Hearing
9	176/2015	Hearing
10	224/2015	Hearing
11.	227/2015	Hearing
12	234/2015	Hearing
13	296/2015	Hearing

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To be notified

14	314/2015	Hearing
15	316/2015 c/w 291/2015	Hearing
16	340/2015	Hearing
17	363/2015	Hearing
18	395/2015	Hearing
19	397/2015	Hearing
20	409/2015 c/w 896/2015	Hearing
21	445/2015	Hearing
22	474/2015	Hearing
23	477/2015 c/w 300/2016	Hearing
24	518/2015 c/w 829/2015	Hearing
25	526/2015 c/w 304/2015	Hearing
26	581/2015	Hearing
27	585/2015	Hearing
28	586/2015	Hearing
29	617/2015	Hearing

30	642/2015 c/w 270/2015 and 376/2015	Hearing
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Dated: 28/4/2020


**Section Officer
Criminal Pending Branch**

28/4/2020


Re.

STATEMENT SHOWING PENDENCY OF CRIMINAL
REFERRED CASES

SL. NO.	CASE NO.	STAGE
1	CRL. RC 2/2018	ORDERS
2	CRL. RC 3/2018	ORDERS
3	CRL. RC 4/2018	ORDERS
4	CRL. RC 6/2018	ORDERS
5	CRL. RC 7/2018	ORDERS
6	CRL. RC 9/2018	ORDERS
7	CRL. RC 1/2019	ORDERS
8	CRL. RC 2/2019	ORDERS
9	CRL. RC 3/2019	ORDERS
10	CRL. RC 4/2019	ORDERS

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To be
noticed

Date : 28.4.2020


Section Officer
Criminal Branch
28/4/2020

Statement of Part Heard Matters and Further Hearings

Sl No	Case Nos	Remarks
1	MFA 6267/10 C/W 5622/10	Part heard before HPSJ
2	8348/12 C/W 6845/12	Further hearing before HPSJ
3	4330/10 C/W 4329/10	Part heard before BMSPJ

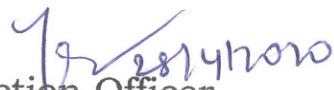
Statement of Old Cases in MFA (MVC)

Sl No	Case Nos
1	3062/09 C/W 7083/09
2	Crob 160/11 C/W 995/09
3	6426/09
4	5045/09
5	8894/09
6	183/10 C/W 6743/11
7	492/2010 C/W 493/10
8	656/10
9	842/10 C/W CROB 151/11
10	254/10
11	879/10
12	629/10 C/W 630/10

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To be
noticed

13	3003/10 C/W 5566/10
14	3078/10
15	3586/10
16	3275/10
17	3764/10
18	1590/10 C/W 1591/10, 1589/10
19	1328/10 C/W 1327/10
20	1975/10 C/W 635/10
21	1292/10 C/W 417/10
22	6316/10 C/W 7126/10
23	6827/10 C/W 6821
24	6135/10 C/W 10494/10
25	6169/10 C/W 5642/10 C/W 5641/10
26	6647/10 C/W 7322/10
27	6646/10 C/W 6645/10, 2001/11, 4900/10
28	6192/10
29	6128/10
30	6063/10
31	7920/10
32	7716/10

33	7710/10
34	7192/10
35	7072/10
36	7837/10 C/W 2730/10
37	7761/10 C/W CROB 14/12
38	7200/10
39	7343/10
40	7898/10
41	7720/10
42	7854/10
43	7332/10 C/W 7333/10, CROB 57/11
44	7789/10 C/W 4544/10
45	8628/10
46	8742/10 C/W 8741/10
47	8377/10
48	8277/10
49	8138/10 C/W 8108/10
50	8419/10


Section Officer
Civil Unit-I

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✓ To be
removed

Old Connected Cases (Pertains to Sri A M Venkatesh, Adv)

Sl No	Case Nos
1	3799/08 C/W 3761/08, 3767/08, 3763/08, 3764/08, 3765/08, 3767/08, 3768/08, 3769/08, 3770/08, 2606/09, 2607/09, 2608/09, 2611/09, 2611/09, 2612/09, 2613/09, 2614/09, 2621/09, 2615/09, 2616/09, 2617/09, 2618/09, 2619/09, 3119/09, 3120/09, 3121/09, 3123/09, 3124/09, 3125/09, 3126/09, 3127/09, 3128/09, 3129/09, 3130/09, 3131/09, 4248/09, 4250/09, 4142/10

28/4/2020

Section Officer
Civil Unit-I

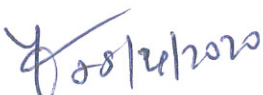
CIVIL UNIT-I (MFA PENDING BRANCH)

**Statement showing list of cases pending for hearing in
MFA old matters pertaining to Division Bench.**

Sl No	Case Nos
1	9083/15
2	8118/15 C/W 5626/15
3	9425/15
4	8073/15 C/W 6145/16
5	8326/15
6	8211/15
7	8407/15
8	7224/15
9	7336/15
10	7845/15 C/W 9247/15
11	9494/15 C/W 8061/15
12	2826/15 C/W 2858/15
13	3157/15
14	3831/15
15	3198/15 C/W 9509/15
16	1961/15
17	8531/13
18	7079/14
19	6963/14 C/W 3215/14
20	1425/14 C/W 6059/14
21	7019/16
22	3744/16
23	3671/16
24	4940/16
25	4877/15 C/W 4826/16

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To be
worked

26	3637/16
27	3931/16 C/W 3616/16
28	7939/16
29	5917/16
30	5052/16
31	6884/16 C/W 2500/16
32	6983/16
33	6625/16
34	6421/16 C/W CROB 8/17
35	3706/16
36	4904/16
37	4163/16 C/W 3220/16
38	634/16 C/W 1720/15
39	2652/16
40	2947/16 C/W 2864/16
41	2689/16
42	884/16 C/W 8120/15
43	394/16
44	577/16 C/W 576/15, 2319/16, 2320/16
45	199/16
46	1391/16 C/W 2368/16
47	1061/16
48	8531/13
49	2692/16
50	4952/16 CROB 59/17


 SECTION OFFICER
 Civil Unit-I


 ASSISTANT REGISTRAR
 Civil Unit-I

STATEMENT SHOWING LIST OF CASES PENDING FOR HEARING IN
ITA MATTERS [Old Matters]

Sl. No.	CASE TYPE	CASE NO. & YEAR	REMARKS
1	ITA	158/2008	DATE GIVEN
2	ITA	36/2009	DATE GIVEN
3	ITA	291/2010	DATE GIVEN
4	ITA	318/2010	DATE GIVEN
5	ITA	407/2010	DATE GIVEN
6	ITA	437/2010 c/w 123/2010	DATE GIVEN
7	ITA	115/2010	DATE GIVEN
8	ITA	69/2010	DATE GIVEN
9	ITA	317/2010	DATE GIVEN
10	ITA	249/2011	DATE GIVEN
11	ITA	30/2011	DATE GIVEN
15	ITA		DATE GIVEN
17	ITA	148/2011 c/w 166/2011, 42/2011	DATE GIVEN
18	ITA	242/2011	DATE GIVEN
19	ITA	241/2011	DATE GIVEN
20	ITA	134/2011	DATE GIVEN
21	ITA	81/2011	DATE GIVEN
22	ITA	139/2011	DATE GIVEN
23	ITA	171/2011 C/W 34/2012	DATE GIVEN
24	ITA	388/2011	
25	ITA	252/2011	
26	ITA	282/2011	
27	ITA	283/2011	
28	ITA	234/2011	
29	ITA	149/2011 C/W 70/2011	
30	ITA	891/2011 C/W 171/2012	
31	ITA	319/2011	
32	ITA	320/2011	
33	ITA	352/2011	

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To be
noticed

CIVIL UNIT-I (MFA PENDING BRANCH)

**Statement showing list of cases pending for hearing
in MFA old matters pertaining to Single Bench.**

Sl. No.	Case Nos	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENTS
1	3062/09 C/W 7083/09	SRI SHRIPAD V SHASTRI (NOC OBTAINED) SRI M.R.SHASHIDHAR,	SRI A.N.KRISHNA SWAMY ADV. FOR R3 R1 & R2 SERVED
2	Crob 160/11 C/W MFA 995/09	SRI REVANNA BELLARY SRI O.MAHESH	SRI O.MHESH ADV. FOR R1 R2 SERVED SRI DILIP KUMAR ADV. FOR R2 SRI REVANNA BELLARY ADV. FOR R1 SRI P.MANJUNATH ADV. FOR R1 R3 SERVED
3	6426/09	SRI VENKATESH R. BHAGAT	SRI RANGEGOWDA ADV. FOR R1 & R2 R3 IS DISMISSED AS ABATED R4 & R5 ARE HELD SUFFICIENT
4	5045/09	SRI A.N.KRISHNA SWAMY	SRI SHANKAR REDDY & VENKATESHA C ADV. FOR R1 R2 & R3 SERVED
5	8894/09	SMT GEETHA RAJ	SRI PUNDIKAI ESHWARA BHAT ADV. FOR R1 SRI P.M.SIDDAMALLAPPA ADV. FOR R2 NOTICE TO R3 DISPENSED WITH
6	183/10 C/W 6743/11	SMT SUGUNA R. REDDY MOHAN KUMAR T	MOHAN KUMAR T ADV. FOR R2 R1 IS HELD SUFFICIENT K.VISHWANATH ADV. FOR R1 TO R4 R5 SERVED

7	492/2010 C/W	SRI A.N.KRISHNA SWAMY	R1 & R2 SERVED
	493/10	SRI A.N.KRISHNA SWAMY	R1 & R2 SERVED
8	656/10	SRI O.MAHESH	R1 RO R3 HELD SUFFICIENT R4 DISPENSED WITH
9	MFA 842/10 C/W	SRI A.R.RAVISHANKAR	SRI M.T.JAGAN MOHAN ADV. FOR R1 R2 HELD SUFFICIENT
	CROB 151/11	SRI M.T.JAGAN MOHAN	SRI A.R.RAVISHANKAR ADV. FOR R2
10	254/10	SRI B.S.UMESH	SRI A.K.VASANTH ADV. FOR R1 TO R6 R2 SERVED R3 HELD SUFFICIENT SRI A.N.KRISHNA SWAMY ADV. FOR R4 SRI G. LAKSHMEESH RAO ADV. FOR R5
11	879/10	SRI K.SHASHI KIRAN SHETTY	SRI A.M.VENKATESH ADV. FOR R2 SRI S.V.PRAKASH ADV. FOR R1
12	629/10 C/W	SRI N.B.PATIL	SRI A.V.GANGADHARAPPA ADV. FOR R1 & R2 SRI M.ARUN PONNAPPA ADV. FOR R4 R3 IS HELD SUFFICIENT
	630/10	SRI N.B.PATIL	SRI M.ARUN PONNAPPA ADV. FOR R8 R1 TO R7 SERVED
13	3003/10 C/W	SRI M.U.POONACHA	SRI S.CHETAN NAG ADV. FOR R1 TO R3 SRI O.MAHESH ADV. FOR R5

	5566/10	SRI O.MAHESH	R4 DISPENSED WITH SRI S.CHETAN NAG ADV. FOR R1 TO R3 SRI M.U.POONACHA ADV. FOR R5 R4 DISPENSED WITH
14	3078/10	SMT HARINI SHIVANANDA	SRI S.K.VENKATACHALAPATI ADV. FOR R1 R2 SERVED
15	3586/10	SRI C.SHANKAR REDDY	SRI A.DEVARAJA ADV. FOR R1 & R2 R3 DISPENSED WITH
16	3275/10	SRI O.MAHESH	SRI N.S.NARSIMHA SWAMY ADV. FOR R1 SRI SHANTHARAJ ADV. FOR R2 (a) TO R2 (c) R2 (d) HELD SUFFICIENT
17	3764/10	SRI M.U.POONACHA	SRI V.SHIVAKUMAR & B.PRASANNA KUMAR ADV. FOR R1 (R2 MINOR REP BY R1) R3 DISPENSED WITH
18	1590/10	SRI A.N.KRISHNA SWAMY	SRI KENCHEGOWDA ADV. FOR R1, R2 & R7 SRI A.M.VENKATESH ADV. FOR R4 R3 & R5 SERVED R6 DISPENSED WITH
	C/W	SRI A.N.KRISHNA SWAMY	SRI KENCHEGOWDA ADV. FOR R1 & R2 R3 HELD SUFFICIENT
	1591/10, 1589/10	SRI A.N.KRISHNA SWAMY	SRI H.K.KENCHEGOWDA ADV. FOR R1, R2 & R13 SRI M.R.HIREMATHAD ADV. FOR R3 SRI A.M.VENKATESH ADV. FOR R4 SRI G.NANDISH ADV. FOR R7 TO R12 R5 SERVED R6 DISPENSED WITH

19	1328/10 C/W 1327/10	SRI O.MAHESH SRI O.MAHESH	SRI SRIDHAR C.K ADV. FOR R1 R2 HELD SUFFICIENT SRI SRIDHAR C.K ADV. FOR R1 R2 HELD SUFFICIENT
20	1975/10 C/W 635/10	SMT HARINI SHIVANANDA SMT M.C.UMADEVAMMA	MRS NAG ASSOCIATES ADV. FOR R2 SRI S.V.HEGDE MULKHAND ADV. FOR R2 R1 DISPENSED WITH
21	1292/10 C/W 417/10	SRI R.JAIPRAKASH SRI K.N.HARISH BABU	SRI K.N.HARISH BABU ADV. FOR R2 TO R4 R1 DISPENSED WITH SRI R.JAIPRAKASH ADV. FOR R2 R1 DISPENSED WITH
22	6316/10 C/W 7126/10	SRI A.N.KRISHNA SWAMY SRI T.M.VENKATAREDDY	SRI T.M.VENKATAREDDY ADV. FOR R1 R2 SERVED SRI A.N.KRISHNA SWAMY ADV. FOR R2 R1 SERVED
23	6822/10 C/W 6821	SRI O.MAHESH SRI O.MAHESH	NOTICE TO R1, R2(a) & R2(b) HELD SUFFICIENT NOTICE TO R1, R2(a) & R2(b) HELD SUFFICIENT
24	6135/10 C/W	SRI O.MAHESH	SRI K.A.CHANDRASHEKAR ADV. FOR R1 R2 SERVED R3 DISPENSED WITH SRI K.SHASHIKANTH

	10494/10	SRI K.A.CHANDRASHEKAR	PRASAD ADV. FOR R1 SRI O.MAHESH ADV. FOR R2
25	6169/10 C/W 5642/10 C/W 5641/10	SRI D.S.SRIDHAR SRI S.V.HEGDE MULKHAND SRI S.V.HEGDE MULKHAND	SRI S.V.HEGDE MULKHAND ADV. FOR R1 R2 DISPENSED WITH SRI D.S.SRIDHAR ADV. FOR R1 SRI D.MANMOHAN ADV. FOR R1 SHRIPAD V. SHASTRI ADV. FOR R1 R2 HELD SUFFICIENT SRI D.S.SRIDHAR ADV. FOR R1 SRI D.MANMOHAN ADV. FOR R1 SHRIPAD V. SHASTRI ADV. FOR C/R1 R2 HELD SUFFICIENT
26	6647/10 C/W 7322/10	SMT H.R.RENUKA SRI K.N.HARISH BABU	SRI K.N.HARISH BABU ADV. FOR R1 R2 SERVED SMT H.R.RENUKA ADV. FOR R2 R1 DISPENSED WITH
27	6646/10 C/W 6645/10, 2001/11, 4900/10	SMT H.R.RENUKA SMT H.R.RENUKA SRI D.MANMOHAN	SMT A.R.SHARADAMBA ADV. FOR R1 R2 SERVED SRI SHRIPAD V.SHASTRI ADV. FOR R1 SMT A.R.SHARADAMBA ADV. FOR R3 R2 SERVED SMT H.R.RENUKA ADV. FOR R2 R1 DISPENSED WITH

		SRI N.GOPALKRISHNA (NOC OBTAINED) SRI R.LAKSHMANA	SMT H.R.RENUKA ADV. FOR R2 R1 & R3 DISPENSED WITH
28	6192/10	SRI O.MAHESH	SRI T.N.VISHWANATHA ADV. FOR R1 TO R3 R4 & R5 HELD SUFFICIENT
29	6128/10	SRI A.N.KRISHNA SWAMY	SRI C.R.GOPALSWAMY ADV. FOR R1 (R2 MINOR) R3 & R4 SERVED
30	6063/10	SRI K.CHANDRANATH ARIGA (NOC OBTAINED) SRI MAHESH KIRAN SHETTY	SRI S.T. RAJA SHEKAR ADV. FOR R2 R1 SERVED
31	7920/10	SRI M.NARAYANAPPA	SRI M.VINAYA KEERTHY ADV. FOR R1 R2 SERVED
32	7716/10	SRI A.M.VENKATESH	SRI C.KRISHNA GOWDA ADV. FOR LRS OF R1 SRI ARUN K.S ADV. FOR R2
33	7710/10	SRI VENKATESH R. BHAGAT	SRI S.T.RAJASHEKARA ADV. FOR R6 R3 & R4 SERVED R1, R2 & R5 STANDS DISMISSED
34	7192/10	SRI A.N.KRISHNA SWAMY	SRI P.RAVINDRA ADV. FOR R1 TO R4 R5 HELD SUFFICIENT
35	7072/10	SRI O.MAHESH	SRI D.KRISHNA MURTHY ADV. FOR R1 & R3 (R2 MINOR) SRI MANMOHAN P.N. ADV. FOR R4
36	7837/10 C/W 2730/10	SRI O.MAHESH SRI O.MAHESH	SRI R.MANJUNATH ADV. FOR R2 R1 SERVED SRI T.V.NANJEGOWDA ADV. FOR R1 TO R4 SRI N.R.RAGHAVENDRA ADV. FOR R5 SRI VEDHUKUMAR Y.S ADV. FOR R5

37	7761/10 C/W CROB 14/12	SRI A.M.VENKATESH SRI PRUTHVI WODEYAR	SRI PRAKASH HEGDE K ADV. FOR R4 & R5 SRI PRUTHVI WODEYAR ADV. FOR R1 & R2 SRI A.M.VENKATESH ADV. FOR R3 SRI K.L.SRINIVAS ADV. FOR R1 & R2
38	7200/10	SRI PUNDIKAI ESHWARA BHAT	SRI S.SRISHAILA ADV. FOR R2 SRI C.R.RAVISHANKAR ADV. FOR R4 R1, R3 & R4 DISPENSED WITH
39	7313/10 C/W CROB 136/11	SRI A.M.VENKATESH SRI B.S.NAGARAJ	SRI B.S.NAGARAJ ADV. FOR R1 & R2 SRI A.M.VENKATESH ADV. FOR R2
40	7898/10	SRI S.SRISHAILA	SRI M.T.JAGAN MOHAN ADV. FOR R1 SRI B.M.SIDDAPPA ADV. FOR R2
41	7720/10	SRI A.N.KRISHNA SWAMY	SRI GIRIMALLAIAH ADV. FOR R1 R2 DISPENSED WITH
42	7854/10	SRI P.V.KALPANA	SRI M.S.RAJENDRA PRASAD ADV. FOR R1 SRI A.N.KRISHNA SWAMY ADV. FOR R1 R2 HELD SUFFICIENT
43	7332/10 C/W 7333/10, CROB 57/11	SRI O.MAHESH SRI O.MAHESH SRI D.S.HOSMAT	SRI D.S.HOSMAT ADV. FOR R1 RO R4 R5 DISPENSED WITH R1 HELD SUFFICIENT R2 DISPENSED WITH SRI O.MAHESH ADV. FOR R2 R1 DISPENSED WITH

44	7789/10 C/W	SRI SUMANTH L.B	SRI CHETHAN B ADV. FOR R1 SRI A.RAVISHANKAR ADV. FOR R2
	4544/10	SRI A.RAVISHANKAR	SRI SUMANTH L.B ADV. FOR R1 & R2 SRI CHETHAN B ADV. FOR R3
45	8628/10	SRI GOPALKRISHNA	SRI A.N.KRISHNASWAMY ADV. FOR R2 R1 DISPENSED WITH
46	8742/10 C/W	SMT H.R.RENUKA	SRI GIRISH B. BALADARE ADV. FOR R1 R2 HELD SUFFICIENT
	8741/10	SMT H.R.RENUKA	SRI C.R.GOWLY ADV. FOR R1 R2 SERVED
47	8377/10	SRI H.S.LINGARAJ	SRI N.GOPALKRISHNA ADV. FOR R1 SRI B.PRADEEP ADV. FOR R2
48	8277/10	SRI P.B.RAJU	SMT P.V.KALPANA ADV. FOR R1 & R2 R3 SERVED
49	8138/10 C/W	SMT H.R.RENUKA	SRI GIRIMALLAIAH ADV. FOR R1 R2 SERVED
	8108/10	SMT H.R.RENUKA	R1 HELD SUFFICIENT R2 SERVED
50	8419/10	SRI A.N.KRISHNA SWAMY	SRI PRADEEP NAYAK K ADV. FOR R1 SRI K.NAGARAJA ADV. FOR R3 R2 HELD SUFFICIENT

Sd/-

Section Officer
Civil Unit-I

CIVIL UNIT-I (MFA PENDING BRANCH)

**Statement showing list of connected cases of Sri.
A.M. Venkatesh, Adv., pertaining to Single Bench.**

Sl. No.	Case Nos	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENTS
	3766/08 C/W	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
	3761/08 C/W	SRI A.M.VENKATESH	SRI J.P.VIVEKANANDA ADV. FOR R2 R1 DEEMED TO COMPLETE
	3762/08 C/W	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR C/R-1 SRI T.P.VIVEKANANDA ADV. FOR R2 R1 SERVED
	3763/08 C/W	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR C/R-1 SRI T.P.VIVEKANANDA ADV. FOR R2 R1 SERVED
	3764/08 C/W	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR C/R-1 SRI T.P.VIVEKANANDA ADV. FOR R2 R1 SERVED
	3765/08 C/W	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR C/R-1 SRI T.P.VIVEKANANDA ADV. FOR R2 R1 SERVED
	3767/08	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR C/R-1 SRI T.P.VIVEKANANDA ADV. FOR R2

			R1 SERVED
	C/W 3768/08	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR C/R-1 SRI T.P.VIVEKANANDA ADV. FOR R2 R1 SERVED
	C/W 3769/08	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR C/R-1 SRI T.P.VIVEKANANDA ADV. FOR R2 R1 SERVED
	C/W 3770/08	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR C/R-1 SRI T.P.VIVEKANANDA ADV. FOR R2
	C/W 2606/09	SRI A.M.VENKATESH	SRI T.P.VIVEKANANDA ADV. FOR R2 R1 DEEMED TO BE COMPLETED
	C/W 2607/09	SRI A.M.VENKATESH	SRI T.P.VIVEKANANDA ADV. FOR R2 R1 SERVED
	C/W 2608/09	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
	C/W 2611/09	SRI A.M.VENKATESH	SRI T.P.VIVEKANANDA ADV. FOR R2 R1 SERVED
	C/W 2612/09	SRI A.M.VENKATESH	SRI T.P.VIVEKANANDA ADV. FOR R2 R1 SERVED
	C/W 2613/09	SRI A.M.VENKATESH	SRI T.P.VIVEKANANDA ADV. FOR R2 R1 HELD SUFFICIENT

	2614/09 C/W	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
	2621/09 C/W	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
	2615/09 C/W	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
	2616/09 C/W	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
	2617/09 C/W	SRI A.M.VENKATESH	R2 SERVED
	2618/09 C/W	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
	2619/09 C/W	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
	2620/09	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2

	C/W 3119/09	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
	C/W 3120/09	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
	C/W 3121/09	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
	C/W 3123/09	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
	C/W 3124/09	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
	C/W 3125/09	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
	C/W 3126/09	SRI A.M.VENKATESH	SRI T.P.VIVEKANANDA ADV. FOR R2
	C/W 3127/09	SRI A.M.VENKATESH	SRI T.P.VIVEKANANDA ADV. FOR R2

3128/09 C/W	SRI A.M.VENKATESH	SRI T.P.VIVEKANANDA ADV. FOR R2
3129/09 C/W	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
3130/09 C/W	SRI A.M.VENKATESH	SRI T.P.VIVEKANANDA ADV. FOR R2 R1 SERVICED COMPLETED
3131/09	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
4248/09 C/W	SRI K.SANATH KUMAR	SRI T.P.VIVEKANANDA ADV. FOR R1 SRI A.M.VENKATESH ADV. FOR R2
4250/09 C/W	SRI A.M.VENKATESH	SRI K.M.SANATH KUMAR ADV. FOR R1 SRI T.P.VIVEKANANDA ADV. FOR R2
4142/09	SRI T.P.VIVEKANANDA	SRI K.L.SREENIVAS ADV. FOR R1 R2 SERVED

Sd/-
Section Officer
Civil Unit-I

Sd/-
Assistant Registrar
Civil Unit-I

CIVIL UNIT-I (MFA PENDING BRANCH)

**Statement showing list of cases pending for hearing in
MFA old matters pertaining to Division Bench.**

SL N	Case Nos	ADV FOR APPELLANT	ADV FOR RESPONDENTS
1	9083/15 A/W CROB. 112/2016	SRI. D VIJAY KUMAR SRI. NAIK KRISHNA VENKATRAMAN	SRI. K V NAIK FOR R1 & R2 SRI. NAGARAJ S JAIN FOR R3 SRI. P B RAJAN FOR R4
2	8118/15 C/W 5626/18	SRI D VIJAYA KUMAR SRI. K SHANTHARAJ	SRI K SHANTHARAJ FOR R1-R4 (NOC OBTAINED) SRI. B K VASUDEVA MURTHY FOR R-R4 SRI. D VIJAYA KUMAR
3	9425/15	SMT. H R RENUKA	GURUPRASAD B N FOR R1,R3 & R4 R2 IS MINOR REPRESENTED BY R1 NOTICE TO R5 D/W

			V/O/DTD 12/12/2019
4	8073/15 C/W 6145/16	SRI JANARDHANA REDDY SRI GURUPRASAD B R & SANDHYA RAO P	SRI. GURU PRASAD B R AND SANDHYA RAO P FOR R1-R4 R5-SD JANARDHANA REDDY FOR R1 (VK NOT FILED) NOTICE TO R2 D/W
5	8326/15	SRI. O MAHESH	SRI. K V SHYAMA PRASADA FOR C/R1 TO R4 R5-SD
6	8211/15	SRI. K SHANTHARAJ	SRI. C R RAVISHANKAR FOR R2 NOTICE TO R1 IS D/W V/O/DTD 1/12/2015
7	8407/15	SRI. K SHANTHARAJ (NOC OBTAINED) SR. B K VASUDEVA MURTHY	SRI. O MAHESH FOR R1 R2-SD
8	7224/15	SRI. L RAJA	SRI. H N PRASHANTH FOR R2 NOTICE TO R1 D/W
9	7336/15	SRI. B PRADEEP	SRI. M BABU FOR R1- R3 SRI. M K KEMPE GOWDA FOR R4

1 0	7845/15 C/W 9247/15	SRI. B PRADEEP SRI. K R GURUDEV PRASAD & H R SATHYAPAL HEGDE	SRI. K T GURUDEVA PRASAD & H R SATHYAPAL HEGDE FOR R1-R4 R5-SD SRI. B PRADEEP FOR R2 R1-SD
1 1	9494/15 C/W 8061/15	SRI. P MAHADEVA SWAMY SRI. A N KRISHNA SWAMY	SRI. A N KRISHNA SWAMY FOR R1 (VK NOT FILED) V/O/DTD 19/2/2016 NOTICE TO R2 & R3 ARE D/W SRI. MAHADEVA SWAMY FOR C/R1 & R2 R3 & R4 SD
1 2	2826/15 C/W 2858/15	SRI. GIRISH SRI. D VIJAYA KUMAR	SRI. D VIJAY KUMAR FOR R2 NOTICE TO R1 IS D/W V/O/DTD 23/06/2016 SRI. GIRISH FOR R1 R2-SD
1 3	3157/15	SRI. K T GURUDEVA PRASAD & H R SATHYAPAL HEGDE	NOTICE TO R1 & 3 ARE D/W SRI. A K BHAT FOR R2 (VK NOT FILED)

			V/O/DTD 31/01/2015 SRI. C.R RAVISHANKAR FOR R2 (VK FILED)
1 4	3831/15 C/W RP 52/2016	SRI. B S UMESH SRI. H C VRUSHABHENDRAIA H	SRI. H PAVANA CHANDRA SHETTY FOR R1 V/O/DTD 28/11/16 SRI. H PAVANA CHANDRA SHETTY TAKE NOTICE FOR R3 & R4 R2 IS MINOR REPRESENTED BY R1 R5 & R6 ARE SD SRI. H PAVANA CHANDRA SHETTY FOR R1, R2 & R5 (VK FILED) SRI. H PAVANA CHANDRA SHETTY TAKE NOTICE FOR R3 & R4 V/O/DTD 28/11/2016
1 5	3198/15	SRI. H N KESHAVA PRASHANTH	SMT. CHAITHANAYA V M FOR R1 SRI. VIJAYA PRAKASH FOR R4 & R5 SRI. JANARDHANA

	C/W 9509/18	SRI. ARJUN RAO	REDDY FOR R6 & R7 SRI. ARJUN RAO FOR R1-R3 SRI. H N KESHA PRASANTH FOR R3 SRI. G JAIRAJ FOR R4 & R5
1 6	1961/15	SRI. M R HIREMATHA	SRI. H S LINGARAJU FOR R3 R1 & R2 ARE SD
1 7	8531/13	SRI. HARISH GANAPATHI	R1-SD SRI. R JAYAPRAKASH FOR R2 NOTICE TO R3 H/S V/O/D 23-6-2015
1 8	7079/14	SRI. B C SEETHARAMA RAO	R1-SD SRI D VIJAYA KUMAR ROR R2 NOTICE TO R3 D/W K SURYANARAYANA RAO FOR R4
1 9	6963/14 C/W 3215/14	SRI. S RAJU & ASSTS SRI. O MAESH	SRI. O MAHESH ACCEPT NOTICE TO R1 (VK NOT FILED) SERVICE OF NOTICE TO R2 H/S V/O/DTD 27/11/2018 S RAJU & ASSTS FOR R1 SERVICE OF NOTICE

			TO R2 IS H/S V/O/DTD 23/10/2017
2 0	1425/14 C/W 6059/2014	SRI. B C SEETHARAMA RAO SRI. JAGADEESH H.T (NOC) SRI. C P DHANANJEYA (NOC) SRI. M R HIREMATHA & SURESHA R	SRI. G J SUNKAPUR FOR R1 & R2 (NOC OBTAINED) SRI. C P DHANANJEYA FOR R1 (NOC OBTAINED) SRI H NAGARAJ FOR C/R1 & R2 R3 & R4 ARE SD UNREPRESENTED R1-R3 ARE SD & UNREPRESENTED SMT. GEETHARAJ FOR R4
2 1	7019/16	SRI. N K SIDDISWARA	SRI. S A KHADRI FOR R1 SRI. RAVI S SAMPRATHI FOR R2
2 2	3744/16	SRI. A N KRISHNA SWAMY	SRI. K G SIDDALINGEGOWDA FOR R1 & R2 R3 IS D/W
2 3	3671/16	SRI S V HEGDE MULAKAND	SMT. P V KALPANA FOR R1

			R2 & R3 IS D/W
2 4	4940/16	SRI. K N MADHAVA REDDY	R1 IS D/W SRI. O MAHESH FOR R2
2 5	4877/16 C/W 4826/16	SMT. SOHANI HOLLA SRI. D S SRIDHAR	SRI. D S SRIDHAR FOR R2 SMT. SOHANI HOLLA FOR RESPT
	3637/201 6	Sri A K BHAT	SRI D VIJAYA KUMAR FOR RESPONDENT
2 7	3931/16 C/W 3616/16	SRI O MAHESH SRI R RANGANATH	SRI R RANGANATH FOR R1 SRI K V MANJUNATH FOR R2 SRI O MAHESH FOR R1 SRI K V MANJUNATH FOR R2
2 8	7939/16	SRI A HANUMANTAPPA	R1 AND R2 DISPENSED WITH SRI B PRADEEP FOR R3
2 9	5917/16	SMT A R SHARADAMMA	SRI K NAGARAJ FOR RESPONDENT
3 0	5052/16	SRI K V SHYAMAPRASAD	R1 DISPENSED WITH R2 SERVED
3	6884/16	SRI G	SRI K

1	C/W 2500/16	RAVISHANKAR SHAstry SRI A N KRISHNASWAMY	CHANDRANATH ARIGAFOR R1 R2 SERVED R3 N K HARISH SRI G RAVISHANKAR SHAstryFOR R1 AND R2 R3 MINOR SRI K CHANDRASHEKAR ARIGA FOR R4 R5 SERVED
3 2	6983/16	SRI N GOPALKRISHNA	R1 SERVED SRI H N KESHAVA PRAHANTH FOR R2
3 3	6625/16	SRI T N VISHWANATH	SRI H N KESHAVAPRASHAN TH FOR R1 R2 SERVED
3 4	6421/16 C/W CROB 8/17	SRI B PRADEEP SRI P MAHESH	SRI P MAHESH FOR R1 AND R2 R3 AND R4 SERVED R1 AND R3 SERVED SRI B PRADEEP FOR R2
3 5	3706/16	SRI A N KRISHNASWAMY	SRI M RUDRESHFOR R1 R2 AND R3

			SRI S A KHADRIFOR R4 R5 SERVED
3 6	4904/16	SRI B C SEETHARAM RAO	SRI K SHANTHARAJ FOR R1 AND R2 R3 SERVED
3 7	4163/16 C/W 3220/16	SRI B C SREENIVAS SRI H N KESHAVAPRASHA NT	SRI B S NAGARAJ R1 AND R2 R3 SERVED SRI D C SREENIVASA FOR R1(a)TO R1(d) SRI B S NAGARAJ FOR R2 AND R3
3 8	634/16 C/W 1720/15	SRI. P MAHADEVA SWAMY SRI. O MAHESH	R1 IS D/W SRI O MAHESH FOR R2 SRI. P MAHADEVA SWAMY FOR R1-R6 R7 IS D/W
3 9	2652/16	SRI H B SOMAPUR	SRI H Y SHIVALLI FOR R1 SRI M N NINGARAJ FOR R2
4 0	2947/16 C/W 2864/16	SRI B C SEETHARAM RAO	SRI K V SHYAMPRASAD FOR R1 TO R3 R4 SERVED SRI B C SEETHARAM RAO

		SRI K V SHYAMPRASAD	FOR R1 R2 DISPENSED WITH
4 1	2689/16	SRI D VIJAY KUMAR SMT A R SHARADAMMA	SMT A R SHARADAMMA FOR R1 TO R4 SRI D VIJAY KUMAR
4 2	884/16 C/W 8120/15	SRI. B CHANDRASHEKARAI AH SRI. D VIJAYA KUMAR	SRI. D VIJAY KUMAR FOR RESPT SRI. SURESH S LOKRE FOR R1-R4
4 3	394/16	SRI. A N KRISHNA SWAMY	R1,R2,R5 & R6 ARE SD R3 & R4 ARE MINIOIRS REPTD BY R1 SRI. MURALIDHAR FOR R7
4 4	577/16 C/W 576/15, 2319/16, 2320/16	SRI. K NAGARAJ SRI . K NAGARAJ SRI. SREEPAD V SHASTRY SRI. SREEPAD V SHASTRY	SRI. SREEPAD V SHASTRY FOR R1 TO R3 SRI. SREEPAD V SHASTRY FOR R1 TO R3 SRI. K NAGARAJ FOR RESPT SRI. K NAGARAJ FOR RESPT

4 5	199/16	SRI. B C SEETHARAM RAO	SRI. K RAMESH FOR R1 R2-SD
4 6	1391/16 C/W 2368/16	SRI PRAKASH M H SMT H R RENUKA	SMT H R RENUKA FOR RESPONDENT SRI PRAKASH M H FOR R1 TO R3 R2 MINOR SRI M SHIVAPPA ASSOCIATES FOR R4
4 7	1061/16	SRI K SURESH	SRI K T GURUDEVPRASAD FOR R1 TO R4 R5 SERVD
4 8	6705/16	SRI. SREEPAD V SHASTRI	R1 IS D/W SRI. A RAVISHANKAR FOR R2
4 9	2692/16	SRI B R VENKATESH KAMATH	SRI B M CHANDRASHEKAR FOR R1 AND R2 SRI CHANDRASHEKAR RODNAVAR FOR R3
5 0	4952/16 CROB 5917/17	SRI O MAHESH SRI S B	SRI S B SREENIVASA FOR R1 TO R4 R5 SERVED SRI O MAHESH FOR

		SREENIVASA	R1 R2 D/W
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Sd/-
SECTION OFFICER
Civil Unit-I

Sd/-
ASSISTANT REGISTRAR
Civil Unit-I

**STATEMENT SHOWING LIST OF CASES PENDING FOR
HEARING IN ITA (Income Tax Appeals) MATTERS**

(OLD MATTERS)			
Sr. No.	Case No.	Advocate for Appellant	Advocate for Respondent
1	ITA/36/2009	K V ARAVIND	K R PRASAD
2	ITA/69/2010	K V ARAVIND	M LAVA
3	ITA/115/2010	M LAVA	K V ARAVIND
4	ITA/291/2010	M LAVA	K V ARAVIND
5	ITA/317/2010	M LAVA	K V ARAVIND
6	ITA/318/2010	K S RAMABHADHRAN, BALRAM.R. RAO	K V ARAVIND
7	ITA/407/2010	M LAVA	G KAMALADHAR
8	ITA/437/2010 C/W	M LAVA	K V ARAVIND
	ITA/123/2010	M LAVA	K V ARAVIND
9	ITA/30/2011	K V ARAVIND	T SURYANARAYANA
10	ITA/81/2011	K V ARAVIND	M LAVA
11	ITA/134/2011	K V ARAVIND,	V VINAY GIRI
12	ITA/136/2011	M LAVA	K V ARAVIND
13	ITA/139/2011	K V ARAVIND	M LAVA

14	ITA/148/2011	P DINESH,PAI DHUNGAT ANKUR DEEPAK,B.S.BALACHANDR AN	K V ARAVIND
	ITA/42/2011 C/W	K V ARAVIND	T SURYANARAYANA (NOC)
	ITA/166/2011	K V ARAVIND	S PARTHASARATHI,PAI DHUNGAT ANKUR DEEPAK,B.S.BALACHANDR AN
15	ITA/149/2011 C/W	RAGHURAMAN & CHYTHANYA	K V ARAVIND
	ITA/70/2011	RAGHURAMAN & CHYTHANYA K K	K V ARAVIND
16	ITA/171/2011 C/W	K V ARAVIND	M LAVA
	ITA/34/2012	K V ARAVIND	M LAVA
17	ITA/234/2011	E I SANMATHI	RESPONDENT SERVED
18	ITA/241/2011	K V ARAVIND	V VINAY GIRI
19	ITA/242/2011	E I SANMATHI	T SURYANARAYANA
20	ITA/249/2011	M LAVA	E I SANMATHI
21	ITA/252/2011	S PARTHASARATHI	K V ARAVIND
22	ITA/282/2011	CHYTHANYA K K	K V ARAVIND
23	ITA/283/2011	M LAVA(P)	G KAMALADHAR
24	ITA/319/2011	M LAVA	K V ARAVIND
25	ITA/320/2011	M LAVA	K V ARAVIND

26	ITA/352/2011	K V ARAVIND	V VINAY GIRI
27	ITA/353/2011	K V ARAVIND	VIKRAM HUILGOL
28	ITA/354/2011	K V ARAVIND	VIKRAM HUILGOL
29	ITA/355/2011	K V ARAVIND	V VINAY GIRI
30	ITA/357/2011	K V ARAVIND	V VINAY GIRI
31	ITA/358/2011	K V ARAVIND	T SURYANARAYANA
32	ITA/370/2011 C/W	K V ARAVIND	S PARTHASARATHI
	ITA/37/2012	K V ARAVIND	S PARTHASARATHI
33	ITA/382/2011 C/W	CHYTHANYA K K	E I SANMATHI
	ITA/383/2011	CHYTHANYA K K	E I SANMATHI
34	ITA/388/2011	K V ARAVIND	,BALRAM R RAO (NOC)
35	ITA/392/2011 C/W	K V ARAVIND	VANI H
	ITA/286/2010	K V ARAVIND	VANI H
36	ITA/407/2011	K V ARAVIND	VANI H
37	ITA/415/2011	K V ARAVIND	VANI H
38	ITA/433/2011	K V ARAVIND	M LAVA
39	ITA/434/2011	M LAVA	THE DEPUTY COMMISSIONER
40	ITA/435/2011	E I SANMATHI	S R ANURADHA

41	ITA/437/2011 C/W	M LAVA	K V ARAVIND
	ITA/39/2011	M LAVA	K V ARAVIND
42	ITA/891/2011 C/W	E I SANMATHI	M LAVA
	ITA/171/2012	T SURYANARAYANA	K V ARAVIND
43	ITA/6/2012 C/W	CHYTHANYA K K	THE DEPUTY COMMISSIONER
	ITA/3/2012	CHYTHANYA K K	K V ARAVIND
	ITA/4/2012	CHYTHANYA K K	K V ARAVIND
	ITA/5/2012	CHYTHANYA K K	K V ARAVIND
44	ITA/16/2012	E I SANMATHI	M LAVA
45	ITA/31/2012	S PARTHASARATHI	K V ARAVIND
46	ITA/33/2012	M LAVA	K V ARAVIND
47	ITA/35/2012	K V ARAVIND	TEXAS INSTRUMENTS INDIA
48	ITA/36/2012	E I SANMATHI	VANI H
49	ITA/43/2012	S PARTHASARATHI	K V ARAVIND
50	ITA/49/2012	S PARTHASARATHI	K V ARAVIND
51	ITA/51/2012	S PARTHASARATHI	K V ARAVIND
52	ITA/66/2012 C/W	E I SANMATHI	K S RAMABADRAN
	ITA/68/2012	K S RAMABADRAN	E I SANMATHI

53	ITA/87/2012	CHYTHANYA K K	K V ARAVIND
54	ITA/97/2012	E I SANMATHI	M LAVA
55	ITA/103/2012	M LAVA	K V ARAVIND
56	ITA/110/2012 C/W	K V ARAVIND	M LAVA
	ITA/116/2012	K V ARAVIND	M LAVA
57	ITA/123/2012 C/W	E I SANMATHI	S R ANURADHA
	ITA/122/2012	E I SANMATHI	S R ANURADHA
	ITA/124/2012	E I SANMATHI	S R ANURADHA
	ITA/125/2012	E I SANMATHI	S R ANURADHA
58	ITA/138/2012 C/W	E I SANMATHI	M LAVA
	ITA/132/2012	E I SANMATHI	M LAVA
	ITA/134/2012	E I SANMATHI	M LAVA
59	ITA/398/2012	K V ARAVIND	GOVERNMENT ADVOCATE

Sd/-
ASSISTANT REGISTRAR
(CIVIL UNIT – IV)
RP BRANCH

Place **Bengaluru**

Date: **02.05.2020**

**LIST OF FINAL HEARING CASES OF CRIMINAL APPEALS - CUSTODY
(DB) WITH THE NAMES OF ADVOCATES**

SL. NO.	CASE NUMBER	APPELLANT ADVOCATE	RESPONDENT ADVOCATE
1	14/2014	RACHITA NANAI AH SHANKARAPPA	SPP
2	264/2014	PRAVEEN FOR APPELLANT 1, 2 & 5 R. SRINIVASA FOR APPELLANT 3 & 4	SPP
3	983/2014	L. SRINIVASA BABU	SPP
4	998/2014	CLIFTON D ROZARIO ROBIN CHRISTOPHER	SPP
5	1065/2014	M. NAGESH	SPP
6	88/2015	S. BALAKRISHNAN	SPP
7	151/2015 C/W 1125/2014	PRATHEEP K.C. . PRASANNA KUMAR P. DAROJI	SPP
8	171/2015 . C/W 820/2015	MOHAN KUMARA D. & PRADEEP C.S. . SPP	SPP . M. HANUMANTHEGOWDA & RAVI
9	176/2015	HASMATH PASHA ASSTS.	SPP
10	224/2015	VENKATA REDDY S.K.	SPP
11	227/2015	ANANDEESWARA D.R.	SPP
12	234/2015	RASHMI JADHAV	SPP
13	296/2015	P. PRASANNA KUMAR ONKARA K.B.	SPP
14	314/2015	S.K. VENKATAREDDY	SPP
15	316/2015 . C/W 291/2015	NAGARAJA REDDY (MOA FILED) . B.V. PINTO	SPP

16	340/2015	HASMATH PASHA ASSTS.	SPP
17	363/2015	GOPI K.J.	SPP
18	395/2015	S.Y. SHIVALLI	SPP
19	397/2015	AMARESH N.	SPP
20	409/2015 . C/W 896/2015	B. ROOPESHA M.K. SANDEEP . SPP	SPP . . RAJEGOWDA @ GURUSWAMY
21	445/2015	M. SHASHIDHARA	SPP
22	474/2015	HASMATH PASHA ASSTS.	SPP
23	477/2015 C/W 300/2016	K.R. NAGARAJA . SPP	SPP . NARAYANASWAMY
24	518/2015 C/W 829/2015	Y.S. SHIVA PRASAD . SPP	SPP . SHIVAKUMAR
25	526/2015 C/W 304/2015	S.G. RAJENDRA REDDY . VISHWAJITH SHETTY S.	SPP . SPP
26	581/2015	P.H. VIRUPAKSHAIAH	SPP
27	585/2015	HASMATH PASHA ASSTS.	SPP
28	586/2015	NANJUNDA GOWDA M.R.	SPP
29	617/2015	HASMATH PASHA ASSTS.	
30	642/2015 C/W 270/2015 AND . 376/2015	GIRISH B. BALADARE . HASHMATH PASHA ASSTS. . . GIRISH B. BALADARE	SPP . SPP . . SPP

**LIST OF FINAL HEARING CASES OF CRIMINAL APPEALS -
CONVICTION (SJ) WITH THE NAMES OF ADVOCATES**

SL. NO.	CASE NUMBER	APPELLANT ADVOCATE	RESPONDENT ADVOCATE
1	320/2009	S.G. BHAGAVAN	P. PRASANNA KUMAR
2	842/2009	PRABHUGOUD B. TUMBIGI	P. PRASANNA KUMAR
3	270/2010	G.K. BHAT	SPP
4	432/2010 433/2010 434/2010 448/2010	S.G. BHAGAVAN S.G. BHAGAVAN S.G. BHAGAVAN S.V. SHASTRI	P. PRASANNA KUMAR P. PRASANNA KUMAR P. PRASANNA KUMAR P. PRASANNA KUMAR
5	507/2010	C.H. HANUMANTHARAYA	SPP
6	548/2010	C.H. JADHAV	VENKATESH S. ARBATTI
7	639/2010	GANESH KUMAR R.	B.S. PRASAD
8	664/2010	NARENDRA NAIK	P. PRASANNA KUMAR
9	678/2010	N. SURESH	P. PRASANNA KUMAR
10	689/2010	H.C. SHIVARAMU	SPP
11	693/2010	SANDESH J. CHOUTA	P. PRASANNA KUMAR
12	694/2010	R. SRINIVAS GOWDA	SPP

13	716/2010 731/2010 792/2011 780/2011 812/2011 813/2011 814/2011 815/2011 967/2011 4/2012 124/2012 125/2012	HASHMATH PASHA ASSTS. VINAY KUMAR PRAKASH R. NAGENDRA NAIK S.P. KULKARNI V.A. RAMASHARMA V.A. RAMASHARMA V.A. RAMASHARMA V.A. RAMASHARMA V.A. RAMASHARMA S.P. KULKARNI P. NAGENDRA NAIK P. NAGENDRA NAIK	P. PRASANNA KUMAR S.G. RAJENDRA REDDY P. PRASANNA KUMAR P. PRASANNA KUMAR P. PRASANNA KUMAR P. PRASANNA KUMAR P. PRASANNA KUMAR P. PRASANNA KUMAR P. PRASANNA KUMAR P. PRASANNA KUMAR P. PRASANNA KUMAR P. PRASANNA KUMAR P. PRASANNA KUMAR
14	766/2010	DINESH KUMAR K. RAO	SPP
15	778/2010	MAHANTESH S. HOSMATH	SPP
16	792/2010 726/2010	R. SRINIVAS R. SRINIVAS	SPP SPP
17	806/2010	S.G. BHAGAWAN	SPP
18	816/2010	VASANTH MADHAV	P. PRASANNA KUMAR
19	854/2010	G. RAGHAVENDRA	P. PRASANNA KUMAR
20	994/2010 1202/2010 1222/2010	R.S. ARUN KUMAR CHANDRASHEKAR RAI B. CHANDRASHEKAR RAI B.	SPP SPP SPP
21	1023/2010	I.S. PRAMOD CHANDRA	VENKATESH S. ARBATTI
22	1024/2010 1002/2010	T. SESHAGIRI RAO	P. PRASANNA KUMAR
23	1030/2010	K.A. CHANDRASHEKAR	B.S. PRASAD
24	1071/2010	M.E. MADHUSUDHAN	SPP
25	1077/2010	A. SATISH R. GIRJI	SPP

26	1078/2010	P.N. HEGDE	B.S. PRASAD
27	1104/2010	A.N. RADHAKRISHNA	SPP
28	1149/2010	VISHNU MURTHY	P. PRASANNA KUMAR
29	1173/2010	MAMATHA RAY	SPP
30	1191/2010	VISHITH KUMAR SHETTY	SPP
31	1202/2010	CHANDRASHEKAR RAI	SPP
32	1231/2010	JAGADEESHACHARI	SPP
33	1265/2010	X.M. JOSEPH	VENKATESH S. ARBATTI
34	1276/2010	G. PAPI REDDY	SPP
35	1305/2010	S.G. RAJENDRA REDDY	SPP FOR R-1 R. NALINA FOR R-2
36	1309/2010	VENKATESH R. BHAGAT	SPP
37	1318/2010 1341/2010	SRINIVAS SRINIVAS	SPP SPP
38	1342/2010	N.S. SAMPANGI RAMAIAH	SPP
39	01/2011	P. MAHESH	SPP
40	09/2011	P.N. HEGDE	VENKATESH S. ARBATTI
41	17/2011	S.G. BHAGAWAN	P. PRASANNA KUMAR
42	23/2011	U. SHIVAKUMAR	SPP
43	26/2011	DINESH KUMAR	VENKATESH S. ARBATTI
44	31/2011	N. SRINIVAS	SPP
45	33/2011	Y.R. SADASIVA REDDY	SPP
46	42/2011	M. PARTHA	SPP

47	43/2011	R NAGENDRA NAIK	P. PRASANNA KUMAR
48	56/2011	R.B. DESHPANDE	SPP
49	65/2011	C R GOPALASWAMY	SPP
50	69/2011	K A CHANDRASHEKARA	SPP

**LIST OF CRIMINAL REFERRED CASES WITH THE NAMES OF
ADVOCATES**

SL. NO.	CASE NUMBER	APPELLANT ADVOCATE	RESPONDENT ADVOCATE
1	CRL.RC O2/2018 C/W CRL.A.825/2018 CRL.A.430/2018 CRL.A.292/2018 CRL.A.493/2018	SPP . CHANDRASHEKARA K.A. M.R. NANJUNDA GOWDA M.R. NANJUNDA GOWDA VEERANNA G. TIGADI	M.R. NANJUNDA GOWDA SPP SPP SPP SPP
2	CRL.RC O3/2018 C/W CRL.A.635/2018	SPP . VENKATESH P. DALWAI	NOTICE SERVED - UNREPRESENTED SPP
3	CRL.RC O4/2018 C/W CRL.A.852/2018	SPP . J.S. HALA SHETTI	NOTICE SERVED - UNREPRESENTED SPP

4	CRL.RC O6/2018 C/W CRL.A.1301/2018	SPP . N.R. KRISHNAPPA	NOTICE SERVED - UNREPRESENTED SPP
5	CRL.RC O7/2018	SPP	VISHWANATH FOR R-1 NOTICE SERVED TO R- 2 AND R-3 - UNREPRESENTED
6	CRL.RC O9/2018	SPP	D. NAGARAJA REDDY
7	CRL.RC O1/2019	SPP	D. NAGARAJA REDDY
8	CRL.RC O2/2019 C/W CRL.A.87/2020	SPP . B.S. PRASAD	NOTICE SERVED - UNREPRESENTED SPP
9	CRL.RC O3/2019	SPP	NOTICE ISSUED
10	CRL.RC O4/2019	SPP	P.D. SUBRAMANYA

DATED : 02.05.2020
BENGALURU

Sd/-
SECTION OFFICER
CRIMINAL BRANCH
(PENDING)